IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 131

COMP.APPL/176(CH)2019
COMP.APPL/792(CH)2019
COMP.APPL/287(CH)2020
And
CP No. 41 /Chd/Pb/2019

IN THE MATTER OF

Shri Kulwant Singh Kalsi & Ors. ... **Petitioner**

Versus

Kalsi Engineers Pvt. Ltd. & Ors. ... **Respondent**

Under Section: 241, 242, 244, CA 2013
Rule: 11, NCLT

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.06.2024.

Sd/-

Court Officer

May, 03, 2024
Mamta